

The following Complaints/Public Grievances are found to be not in conformity with NGT (Practice & Procedure) Rule, 2011, under NGT Act 2010. (~~Dec.2019~~) ^{May 2020}

S.No.	Receipt No.	Date	Name & Address
1.	183	13.05.2020	Mr. Mr.Sushil Singh, Gram Post- Sijhata, Tahsheel,- Rampur, Baghelan, Satna, M.P.
2.	188	22.05.2020	Ms. Annu Patel, District Congress Committee, Main Road Bilonji, Sangrauli (MP)
3.	202	04.06.2020	.Mr. All Resident Pyare Lal Khandelwal Residential Scheme BDA Colony Salaiya Bhopal. Mob - 6299282406
4.	219	09.06.2020	Mr.Prathviraj Choudhary, Near New Railway Line, Ward No. 01, Nagar Palika Mandal, Nawa Mob - 9829935037
5.	225	10.06.2020	Mr. Derendra Bahadur Singh, Gram Post, Badvara, Jila - katni (M.P.) Mob - 9755489345, 8120620645.
6.	227	10.06.2020	Mr. Danteshavari S. Laxmi, Vidhyodhayah School, Frezerpur, Jagdalpur Dist - Bastar, Chhasttisgarh. Mob - 9424270042
7.	229	11.06.2020	Mr. Nitesh Pyasi, Futera Ward No. 03, Near Gaurishankar Temple, Damoh. (M.P.) Mob - 9685449447


Deputy Registrar

(Nimish Raja)

National Green Tribunal

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S.No.	Receipt No.	Date	Name & Address
1.	149	11.03.2020	Mr. Shivnarayan Digu, President, Municipal Council Rau, District - Indore. Mob - 9826061622
2.	151	11.03.2020	Mr. Rashmi Shah, 102/3 Gopalanand Apt, Shyamal Cross Road, 132 - Ring Road Ahmadabad - 380015 Mob - 918238813941
3.	152	11.03.2020	.Mr. Krashna Yadav, H.N.-148, W.N. 17, Near Power House, Shilpi Nagar, Bhedaghat, Amahitota, Jabalpur, M.P. 482003 Mob - 8349553483
4.	153	11.03.2020	Mr. Chandrahas Sen, Krashna Nagar, Ward No. 04, Gandhi Chouk, Supela, Bhilai, Dist - Durg, Chhattisgarh. Mob - 9329510412
5.	159	13.03.2020	Mr. Amit Sharma, Rajiv Bhavan, Shankar Nagar, Raipur (C.G.) Mob - 8839393006


15/5/2020
Deputy Registrar

(Nimish Raja)

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